

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8312/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHIV KUMAR &amp; ORS.

Respondent(s)

Date : 12-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA  
[IN CHAMBERS]For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv  
Mr. Kamendra Mishra, Adv.  
Mr. Adarsh Upadhyay, AOR

For Respondent(s) Mr. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Two weeks' further time is granted to the counsel for the petitioner to file death certificate in respect of respondent no. 5.

(KUSUM LATA SYAL)  
SENIOR PERSONAL ASSISTANT(MADHU NARULA)  
BRANCH OFFICER